

which take into account the sustained availability for a long period. ✓

(d) The question does not arise.

(e) The following schemes being implemented/proposed to be implemented are:—

(i) Social Forestry Schemes: The Centrally Sponsored Social Forestry Programme was launched during 1976-77 with the objective of providing fuel, small timber and forage for the rural people and to protect these lands against degradation. During the years 1976-77 to 1978-79 an amount of Rs. 1821.22 lakhs was released by the Government of India for the implementation of the programme to the States. The Schemes have been transferred to the State Sector w.e.f. 1-4-1979 following the decision of the National Development Council. The funds earmarked for these schemes during 1979-80 are also transferred to the States. From 1979-80, Social Forestry Scheme has been introduced in the Union Territories and an amount of Rs. 5.25 lakhs was released. A budget provision of Rs. 23.50 lakhs has also been made for 1980-81.

(ii) Rural Fuelwood Plantations: Under the proposed Centrally Sponsored Schemes "Rural Fuelwood Plantations" a budget provision of Rs. 450 lakhs has been made for 1980-81. The main objective of this scheme is to make available fuelwood to the rural people by raising plantations of various species on lands under the control of panchayats and State Governments.

(iii) Soil, Water and Tree Conservation in the Himalayas (OPERATION SOIL WATCH): This scheme was introduced during 1977-78 as Centrally Sponsored in the State of Himachal Pradesh. Subsequently the same was extended to the States of Uttar Pradesh, West Bengal, Sikkim, Haryana, Jammu and Kashmir and the Union Territories of Arunachal Pradesh

and Mizoram, with the objective of ensuring soil, water and tree conservation etc. The expenditure on the scheme during 1977-78, 1978-79 and 1979-80 was Rs. 8.00 lakhs, 129.55 lakhs and 135.57 lakhs respectively. A budget provision of Rs. 225.00 lakhs has also been provided for the implementation of this scheme during 1980-81.

(f) All the plantations programme have broadly the same objectives as advocated by Late Shri Sanjay Gandhi. The State Forest Departments have been further advised by the Government of India recently to take up massive tree plantation under Van Mahotsav Programme this year.

प्रोटेक्टिव कोअ्रापरेटिव थ्रिफ्ट एण्ड क्रेडिट  
सोसाइटी, दिल्ली के मामलों की जांच

6639. श्री नन्द किशोर शर्मा :  
श्री केशव राव पारधी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सहकारी समिति विभाग, दिल्ली को प्रोटेक्टिव कोअ्रापरेटिव थ्रिफ्ट एण्ड क्रेडिट सोसायटी, दिल्ली के विरुद्ध भ्रष्टाचार की कई शिकायतें प्राप्त हुई हैं और इन आरोपों की जांच के लिए एक जांच अधिकारी नियुक्त किया गया है ;

(ख) यदि हां तो क्या जांच अधिकारी उक्त सोसायटी के उन पदाधिकारियों और सदस्यों से जिन पर सोसायटी की रकम बकाया है, बकाया रकम वसूल करने के लिए कार्यवाही कर रहा है ; और

(ग) इस मामले में कार्यवाही कब तक पूरी होने की संभावना है ।

कृषि मंत्रालय में राज्य मंत्री (श्री आर. बी. स्वामीनाथन) : (क) जी हां, ।

(ख) जी नहीं । जांच अधिकारी कसूरवारों व पदाधिकारियों से बकाया

रकम की बसूली नहीं कर सकता क्योंकि उसकी नियुक्ति समिति के प्रबंध संविधान कार्यों व वित्तीय परिस्थिति की जांच करने तथा रिपोर्ट प्रस्तुत करने के लिए की जाती है ।

(ग) जांच की रिपोर्ट प्राप्त होने पर, कानून के अनुसार जांच पड़ताल के निष्कर्षों के आधार पर कार्यवाही की जाएगी ।

**Recruitment in clerk Grade Services**

6640. SHRI NAWAL KISHORE SHARMA:

SHRI KESHAORAO PARDHI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Post Master General, Delhi had fixed any criteria for the direct recruitment in the clerk grade services;

(b) whether consequent upon the transfer of senior superintendent, the recruiting officer misused his powers by making appointments in violation of the criteria laid down in this regard;

(c) whether the case has already been enquired into; and

(d) if so, the action taken by Government so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) The criteria for direct recruitment in the clerical grade services have been laid down by the Director-General, Posts and Telegraphs.

(b) and (c). Certain irregularities have been observed in the recruitment of time scale clerks in New Delhi Central Division. An enquiry into the irregularities is in progress.

(d) Postmaster-General New Delhi has been instructed to cancel the recruitment and to call for fresh applications for filling up the posts of

Time Scale Clerks. He has also been directed to consider the applications already on record alongwith fresh application to be received. The Postmaster-General New Delhi has also been directed to initiate disciplinary proceedings against the officials found guilty of irregularities after the enquiry in this regard is completed.

**Allotment of Government accommodations**

6641. SHRI H. N. NANJE GOWDA: SHRI K. LAKKAPPA:

Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether it is a fact that the Central Government employees in various categories are without Government accommodation for a long time;

(b) whether it is also a fact there are employees who have not been allotted Government accommodation even after putting in more than 20 years service;

(c) if so, what action Government propose to take to remedy the situation; and

(d) what other steps Government propose to take to provide accommodation to Government servants at the earliest?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Yes, Sir.

(c) and (d). Government have already taken action to augment the residential accommodation in the general pool by constructing more quarters in the various types. Apart from about 10,000 quarters sanctioned before 1-4-1978, Government have undertaken a crash programme of construction of about 21300 residential units in the general pool at various places mostly in types A, B and C. For the time being, due to constraints on resources, construction has been restricted to 14853 quarters. Resour-